THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Yes, Sir. The Ministry of Women and Child Development is implementing the SwadharGreh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances. The SwadharGreh Scheme is presently implemented in 25 States and 4 Union Territories with 398 SwadharGrehs benefitting 12608 women. An amount of ₹ 15.20 crores has been released to State Governments/UT Administrations for implementation of the Scheme during the current financial year so far.

Impact of Mid-Day Meal Scheme on enrolment

- *59. SHRI MD. NADIMUL HAQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of schools and children covered under the Mid-Day Meal Scheme (MDMS) during the last three years, State/ UT-wise;
- (b) the details of funds allocated and utilised under the scheme during the above period, State/UT-wise;
- (c) whether enrolment in schools has increased after introduction of the scheme and if so, the extent of increase reported in each State/UT during the above period, gender-wise;
- (d) whether alleged irregularities including serving of substandard meal have been reported; and
 - (e) if so, the details thereof and action taken against those responsible?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) The National Programme of Mid-Day Meal in Schools, popularly known as the Mid-Day Meal Scheme (MDMS), is an on-going Centrally-Sponsored Scheme which covers all school children studying in Classes I-VIII of Government, Government-Aided Schools, Special Training Centres including Madarsas and Maqtabs supported under Samagra Shiksha. On an average basis 9.51 crore children studying in 11.34 lakh schools are served hot cooked mid-day meal on each school working day. State and UT wise details during each of the last three years are given in the Statement-I (*See* below).

Government of India incurs per meal cost of ₹ 6.64 and ₹ 9.59 for students

of primary and upper primary classes respectively, on an average basis. A provision of ₹ 10,000 crore was made during 2017-18 for Mid-Day Meal Scheme. Over and above this, the Ministry of Consumer Affairs, Food and Public Distribution made a provision of ₹ 7641 crore (approximately) for annual subsidy on account of supply of food grains by Food Corporation of India at National Food Security Act, 2013 rates @ ₹ 2 and 3 per k.g. for wheat and rice respectively against the economic cost of ₹ 23.45 per k.g. for wheat and ₹ 32.67 per k.g. for rice. The State and UT-wise details of the fund allocated and utilized under the Scheme during each of the last three years are given in the Statement-II (See below).

The MDM Scheme was launched by the Government of India in 1995 and since then there has been a huge increase in the enrolment in schools which could be due to mid-day meal to some extent. There is a marginal decline in the enrolment in Government schools over last 2 years. While no specific reason can be attributed for this, it may be presumed that the cleaning of data by States and UTs is largely responsible.

(d) and (e) A total number of 96 complaints on irregularities including serving of substandard meal to the children were reported from various States and Union Territories during the last three years. Respective State Governments and UT Administrations were requested to furnish Action Taken Report (ATR) in the matter. As per ATRs received from States and UTs, action such as issuing warning against the official responsible, terminating the contract of concerned NGOs/Organisations, initiating criminal proceedings and imposing penalties against the defaulting persons/organisations have been taken up by the concerned State Governments/UT Administrations. The State and UT-wise details of complaints on irregularities including serving substandard meal to the children and action taken thereon during each of the last three years are given in the Statement-III.

Statement-I

State and UT-wise and year-wise details of the number of schools and children covered on an average basis under Mid Day Meal Scheme (MDMS)

Sl.	States/UTs	2015-16		2016-17		2017-18		
No.		Institutions	Coverage	Institutions Coverage		Institutions	Coverage	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	45594	2801432	45456	2705551	45505	2633276	
2.	Arunachal Pradesh	3371	238681	3331	169092	2934	175456	
3.	Assam	56465	4386452	57778	4269022	57092	4053573	

Starred Questions

1	2	3	4	5	6	7	8
4.	Bihar	70614	13916506	69528	12684059	70295	11790731
5.	Chhattisgarh	44974	2915536	44976	2654634	44833	2716267
6.	Goa	1502	143135	1501	143768	1479	145456
7.	Gujarat	36289	4394849	35673	4441071	34307	4426369
8.	Haryana	14797	1707877	15078	1462837	14990	1552769
9.	Himachal Pradesh	15386	527332	15439	526177	15494	482922
10.	Jammu and Kashmir	23136	724980	17883	409189	23130	636947
11.	Jharkhand	41000	2829835	40007	2862717	39722	3208732
12.	Karnataka	55308	4635376	55284	4583175	54837	4363377
13.	Kerala	12358	2494924	12331	2654807	12327	2533268
14.	Madhya Pradesh	115757	6411390	114721	6031401	113621	5396599
15.	Maharashtra	86660	9394423	86444	9410211	86583	9398073
16.	Manipur	3369	186655	3430	179581	3442	155574
17.	Meghalaya	11823	526947	11689	522526	11597	522430
18.	Mizoram	2581	141043	2556	138808	2532	133450
19.	Nagaland	2077	187006	2077	157832	2076	163920
20.	Odisha	62783	4557835	62708	4527396	58784	4292243
21.	Punjab	20276	1577526	20246	1544463	20157	1481696
22.	Rajasthan	71344	4520007	68685	4423541	66506	4532538
23.	Sikkim	866	67906	864	63472	868	59300
24.	Tamil Nadu	43047	4809942	43143	4689441	43205	4549442
25.	Telangana	28984	1966087	27723	1875755	27896	1762638
26.	Tripura	6556	375912	6568	370096	6568	357360
27.	Uttarakhand	17686	647167	17739	657323	17664	625553
28.	Uttar Pradesh	167545	9907312	168696	10320978	167845	11078419
29.	West Bengal	83672	12026619	84231	12037938	83690	10728942
30.	Anadman and	338	28173	338	26311	332	25999
	Nicobar Islands						
31.	Chandigarh	119	52726	120	46105	123	49312
32.	Dadra and Nagar	283	33385	281	33302	280	33472
	Haveli						
33.	Daman and Diu	99	14403	99	14704	96	16134

Written Answers to		[7 February, 2019]			Starred Questions 59			
1	2	3	4	5	6	7	8	
34.	Delhi	3060	1121808	2992	1085961	2973	1050455	
35.	Lakshadweep	39	6908	39	6452	39	6567	
36.	Puducherry	447	47771	432	41157	431	45466	
	Total	1150205	100325867	1140086	97770853	1134253	95184725	

Statement-II

State and UT-wise and year-wise details of the fund allocated/released and utilized under Mid Day Meal Scheme (MDMS)

Sl.	States and UTs	ates and UTs 2015-16 2016-17		5-17	2017	7-18	
No.		Central Assistance Released/ Allocated	Utilized*	Central Assistance Released/ Allocated	Utilized*	Central Assistance Released/ Allocated	Utilized*
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	29064.76	31090.81	24402.16	31090.81	25713.85	25038.98
2.	Arunachal Pradesh	3273.34	3325.81	3355.92	3238.96	2551.75	2584.38
3.	Assam	55376.49	56189.58	54846.72	52811.14	52903.47	52453.43
4.	Bihar	120013.29	116326.26	114257.02	102997.04	97871.58	116749.66
5.	Chhattisgarh	26991.77	30997.98	29196.57	27203.37	27683.33	26410.68
6.	Goa	1297.2	1259.22	1230.38	1219.59	1230.93	1241.95
7.	Gujarat	38053.3	41360.83	40756.01	32466.67	40429.86	38955.79
8.	Haryana	12382.8	13660.58	11539.51	12155.75	9953.83	12177.85
9.	Himachal Pradesh	8141.23	8013.43	8028.63	8520.49	8684.1	7965.82
10.	Jammu and Kashmir	8366.3	12838.95	11393.26	7796.13	6328.69	8478.64
11.	Jharkhand	24518.16	31050.97	38196.77	31759.84	30332.59	30288.74
12.	Karnataka	41939.61	53949.29	43937.98	47203.93	44788.57	43548.88
13.	Kerala	17120.97	18061.21	17781.46	19377.77	32978.36	18973.8
14.	Madhya Pradesh	60698.68	64774.38	65741.79	70507.81	58098.87	52691.33
15.	Maharashtra	103072.93	88776.04	70686.68	80581.67	80310.7	81652.05
16.	Manipur	2452.83	2570.57	2691.66	2507.42	2479.76	2200.51
17.	Meghalaya	7024.57	6932.29	6239.53	6609.54	6486.73	6755.05
18.	Mizoram	2060.99	1894.88	2017.24	2350.84	2018.32	1896.24
19.	Nagaland	1073.68	2030.77	2423.56	2123.99	1776.42	2101.13

Statement-III

(a) State-wise and year-wise details of complaints on irregularities including serving of sub-standard meal under MDMS during last 3 years

Sl.No.	State/UT	2016	2017	2018	Total
1.	Andhra Pradesh	3	-	-	3
2.	Assam	5	-	-	5
3.	Bihar	6	3	1	10
4.	Chhattisgarh	4	-	-	4
5.	Delhi	2	2	2	6

^{*}Funds utilized include unspent balance from previous financial year. Hence, in some States/UTs, the expenditure may be more than the Central Assistance released in that Financial Year.

Sl.No.	State/UT	2016	2017	2018	Total
6.	Gujarat	-	1	1	2
7.	Haryana	1	1	1	3
8.	Himachal Pradesh	-	-	1	1
9.	Jammu and Kashmir	1	-	-	1
10.	Jharkhand	3	-	1	4
11.	Kerala	-	1	2	3
12.	Madhya Pradesh	3	1	-	4
13.	Maharashtra	2	-	-	2
14.	Odisha	2	1	-	3
15.	Punjab	1	2	-	3
16.	Rajasthan	1	-	1	2
17.	Tamil Nadu	-	1	1	2
18.	Telangana	1	-	-	1
19.	Uttar Pradesh	18	5	7	30
20.	West Bengal	4	1	2	7
	TOTAL	57	19	20	96

(b) Abstract of action taken on above complaints

Sl.No.	Type of Action	2016	2017	2018	Total
1.	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Government.	8	-	-	8
2.	General corrective action, including issue of instructions to the concerned, by State Government/Government of India.	6	1	-	7
3.	Baseless, not proved, not related to MDM	8	-	2	10
4.	Under enquiry/investigation at State level	2	-	2	4
5.	Reply awaited	33	18	16	67
	Total	57	19	20	96